GOVERNMENT OF INDIA YOUTH AFFAIRS AND SPORTS LOK SABHA

UNSTARRED QUESTION NO:2884 ANSWERED ON:10.02.2014 POOR STATE OF SPORTS Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government has taken note of the falling standard of sports in the country;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the steps taken by the Government to improve the state of different sports in the country?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI JITENDRA SINGH)

- (a)& (b): It is not correct that the standard of sports is falling in the country. This is evident from the improved performance by Indian sportspersons and teams in Commonwealth Games, 2010, Asian Games, 2010 and Olympic Games, 2012 and other major Championships etc.
- (c): Since 'Sports' is a State Subject, primary responsibility for development of sports is that of the State Governments. However, the Ministry of Youth Affairs & Sports and Sports Authority of India supplement the efforts of the States.

For improving the state of different sports in country, the Ministry of Youth Affairs & Sports and Sports Authority of India have been implementing a number of Schemes. Some of these are Panchayat Yuva Krida and Khel Abhiyan (PYKKA), Urban Sports Infrastructure Scheme' (USIS), Scheme of Assistance to National Sports Federations (NSFs), National Sports Development Fund, National Sports Talent Contest (NSTC) Scheme, SAI Training Centres (STC) Scheme, Army Boys Sports Company (ABSC) Scheme, Special Area Games (SAG) Scheme, Centres of Excellence (CoE) Scheme